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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-221/NCLAT/CHN BEN/2026 Dated: 06th Nov 2026

N O T I C E

Please take notice that the following matters of Chennai Bench to be listed on 07.12.2026 will not be taken up on that day. The next date of hearing in the matters is **19.01.2027**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd **WITH**	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
2.	Comp App (AT) (CH) (Ins) No. 374/2024	Meridian Educational Society Vs Butta Infrastructure Pvt Ltd (Under Liquidation) **WITH**	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
3.	Comp App (AT) (CH) (Ins) No. 258/2026 For Interim Relief IA No. 721/2026 For Stay IA No. 722/2026	Meridian Educational Society Vs Gonugunta Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana
4.	Comp App (AT) (CH) (Ins) No. 406/2026 For Stay IA No. 1164/2026	Butta Automotive Pvt Ltd & 7 Ors. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 7 Ors **WITH**	Ms. Poornima Devi T	Mr. Y Suryanarayana For Caveator
5.	Comp App (AT) (CH) (Ins) No. 407/2026 For Stay IA No. 1165/2026	Siva Neelakanta Butta & Anr. Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 13 Ors. **WITH**	Mr. Ranghasayee NRG	Mr. Y Suryanarayana For Caveator

6.	Comp App (AT) (CH) (Ins) No. 409/2026 For Stay IA No. 1168/2026	Meridian Educational Society Vs Gonugunta Murali Liquidator of Butta Infrastructure Pvt Ltd & 14 Ors.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana For Caveator

By order of Hon'ble Member (Judicial)

Chennai Bench

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